

>15.38 ½ hrs.

**CONSTITUTION (AMENDMENT) BILL, 2004\***

**(Insertion of new article 16A)**

Title: Introduction of the Constitution (Amendment) Bill, 2004 (Insertion of new article 16 A).

SHRI BASU DEB ACHARIA (BANKURA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI BASU DEB ACHARIA (BANKURA): I introduce the Bill.

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\*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 9.7.04.